NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 15/12	TP 33/16	Hearing	397/ 398	Ramesh Santhanam & 2 Ors. Vs Ronald Vuillemin & 3 Ors.

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

None appeared for petitioner. Petitioner is called, absent. Counsel for respondents is present. List it on 24.07.2017 and no further adjournment will be given as it is a case instituted in the year 2012. Connected matter is also posted to the same date.

MEMBER (J)

MEMBER (T)